

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2533
ANSWERED ON 19/12/2023

CENTRAL EMPOWERED COMMITTEE

2533. SHRI JAGANNATH SARKAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the Annual Action Plan submitted regarding Panchayati Raj by the States/UTs for consideration and approved by Central Empowered Committee under the Programme; and
- (b) the quantum of funds released to the States under the programme so far?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Ministry is implementing the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme from 2022-23 to 2025-2026 with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to all the Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively and to deliver on Sustainable Development Goals through Localization at grassroot level. Under the scheme, the funding pattern for State components is in the ratio of 60:40 among Centre and State, except NE, Hilly States and UT of Jammu & Kashmir where Central and State Share is in the ration of 90:10. For the Union Territories, Central Share is 100%. Annual Action Plan of all States/ UTs except Puducherry & Lakshadweep have been considered and approved by the Central Empowered Committee (CEC).

(b) Under the scheme, an amount of Rs. 1238.34 cr. has been released to States/ UTs during the F.Y. 2022-23 and 2023-24 (as on 15.12.2023).
